

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 266 OF 2017**

**Dated: 06<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL (India) Ltd. ...Appellant(s)**

**Vs.**

**Petroleum and Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neelima Tripathi  
Ms. Gunjan Singh

Counsel for the Respondent(s) : Ms. Sonali Malhotra

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **18.10.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/bn*